Functioning of D.P.S.

*116. SHRIMATI MALTI SHARMA: SHRI RAJ NATH SINGH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of Delhi Public Schools (DPS) at present in Delhi/New Delhi and NOIDA;

(b) whether it is a fact that these schools are functioning under private organisations and they are charging high amount of tuition fee/donation from the public and earning huge money for the last three years;

(c) whether it is also a fact that the Principals of these schools are retired Government servants/ex-servicemen etc.;

(d) if the answer to parts (a) and (b) is in the affirmative, the action taken against the Principals and whether Government would ensure that all Principals are appointed as per Government rules; and

(e) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI): (a) Four, Sir.

(b) These schools are being run by a registered society. According to the information made available by the Government of the National Capital Territory of Delhi, the Government of Uttar Pradesh and Central Board of Secondary Education, the levy of tuition fee and other charges in these schools is governed by rules and regulations laid down in this respect.

(c) According to the available information, there is one Principal belonging to the category of Ex-Serviceman working in the school located in Mathura Road, Delhi.

(d) and (c) In view of the reply given at (a) and (b) above, the question of taking action against the Principals does not arise. As regards the appointment of Principals, as per Government rules, the respective State Governments have the authority to take the required action under their own rules.

Committee to Study The Working Conditions of Teachers in Unnided Schools

*117. SHRI N. GIRI PRASAD: SHRI GURUDAS DASGUPTA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether a committee has been setup to study the working conditions of teachers in unaided schools; and

(b) if so, the composition and terms of reference of the said committee and by when the report is expected to be submitted?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI):(a) and (b) The Department of Education in the Ministry of Human Resource Development have set up a Task Force with the following members:—

- Prof. A.K. Sharma, Chairman Director, National Council for Educational Research and Training (NCERT)
 Prof B K Passi, Member
- 2. Prof. B.K. Passi, Member Vice-Chairman, National Council for Teacher Education(NCTE)
- Prof. B.P. Member Khandelwal, Chairman, Central Board of Secondary Educaiton (CBSE)
- 4. Prof. G.L. Arora, Member-Secy. Head, Deptt. of Educaiton, (NCERT)